Bharti Airtel Ltd.

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Letter No.: RP/ FY 19-20/062/771

Date: 18.11.2019

Shri Sanjeev Banzal, Advisor (CA & IT),

Telecom Regulatory Authority of India, Mahanagar Door Sanchar Bhawan, Jawahar Lal Nehru Marg, New Delhi - 110 002.

Subject: Draft Telecommunication Consumer Education and Protection Fund (Fifth Amendment) Regulations, 2019.

Dear Sir,

We write in reference to TRAI's above referred draft Telecommunication Consumer Education and Protection Fund (Fifth Amendment) Regulations, 2019.

We are in agreement with proposed changes in the draft Telecommunication Consumer Education and Protection Fund (Fifth Amendment) Regulations, 2019.

Thanking you, Yours sincerely,

for Bharti Airtel Limited

Jost Kushwate Amit Kushwaha

Vice President - Regulation & Compliance